

- (i) finalised Forms 14 and 15 of water-account for Phase II of the Transition Period;
- (ii) finalised an Additional Form of water-account for kharif 1965;
- (iii) agreed tentatively to conduct the first part of the Second General Tour of Inspection in Pakistan in May-June 1966 and the second part in India in June 1966 and to have the next meeting of the Commission in Pakistan in May 1966;
- (iv) agreed to discuss at their next meeting the question of the deliveries to Pakistan from the Eastern Rivers during the period September 1965 onwards, after studying the gauge and discharge data exchanged during this meeting;
- (v) discussed the procedure for remitting the amount due to the owners of timber that had floated down to Pakistan in the Ravi and the Chenab Rivers and had been recovered in Pakistan during the years ended on 31-3-1963 and 1963-64; and
- (vi) agreed that the provisions of the Indus Waters Treaty relating to Phase II would apply from 1st April, 1966.

D.A. to Pensioners

*770. **Shri P. E. Chakraverti:**
Shri S. M. Banerjee:
Shri Madhu Limaye:

Will the Minister of Finance be pleased to state:

(a) whether Government have recently announced the grant of Dearness Allowance to the Central Government Officers drawing pay between Rs. 1000 and Rs. 2250; and

(b) if so, whether the case of pensioners is also likely to receive identical treatment with respect to the rise in their pensions in consideration

of the hardships accentuated by the price rise?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) Yes, Sir.

(b) No, Sir. The position of Government servants who are in service is different from that of pensioners. The latter in principle are not eligible to the same concessions as are admissible to serving Government employees.

Import of Raw Materials and Components from U.K.

*771. **Shri Rameshwar Tanti:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that U.K. Government have intimated to the Indian Government that they are ready to grant assistance to India to overcome the present acute shortage of raw materials and components;

(b) if so, the details thereof;

(c) whether it is also a fact that an adviser to the Federation of British Industries who was recently touring India has assured the Indian Government that he will persuade the U.K. Government for such immediate assistance; and

(d) if so, the reaction of the U.K. Government thereto?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). As an "immediate response to the request by the Government of India for assistance in tackling the current problems arising from the food situation", the U.K. Government extended loan of £7.5 million to the Government of India on 11th February, 1966. Details of this loan are contained in a Press Release issued on 11th February, 1966, a copy of which is laid on the Table of the House. [Placed in Library. See No. LT-5883/66].

(c) No, Sir—not to our knowledge.

(d) Does not arise.